

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) CP(IB) 84 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.11.2020

Name of the Company:

India Infoline Home Finance Ltd
V/s
Horizon Projects (Indore) Pvt Ltd

Section:

7 Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. S.S. Shevde appeared for the Financial Creditor.

Issue notice to the Corporate Debtor. We direct the Financial Creditor to serve notice to the Corporate Debtor by Speed-post and by e-mail and to file affidavit within two weeks.

Matter to appear for further consideration on 22.01.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 26th day of November, 2020

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)